

**SHORTLISTED APPLICATIONS FOR THE YEAR 2018-19 RECEIVED WITHIN THE DEADLINE I.E. 16/05/2018 FOR
EMANELMENT AS MEDIATOR OR CONCILIATOR**

Sl. No.	Date of Receipt of Application	Name, Address of the Applicant	Contact No. & Email id of the Applicant	Professional Experience	Remarks
1.	23.04.2018	Shri Antu Das, Advocate, Arbitrator, Chandigarh High Court, RZ-L-46, Mahavir Enclave, New Delhi - 110045	+91-9999295175 das.antu@yahoo.com	5 years acting as Coordinator/Arbitrator, Chandigarh Arbitration Centre & undergone training under Delhi High Court Mediation and Conciliation Centre	Qualified as per Rule 4(f) of Companies (Mediation and Conciliation) Rules, 2016
2.	25.04.2018	Shri Gautam Mukhopadhyay, Advocate, Nirala Apartment, 682A, Block-'O', New Alipore, Kolkata-700053	9831454440/9433591349 gmukherjee57@gmail.com	17 years as Advocate	Qualified as per Rule 4(f) of Companies (Mediation and Conciliation) Rules, 2016
3.	01.05.2018	Shri Rabi Barua, Ex-ICLS, 1B, Radharani Apts., Green Park, Block-A, Kolkata	9810344356 rabibarua2017@gmail.com	Rendered service for 30 years	Qualified as per Rule 4(e) of Companies (Mediation and Conciliation) Rules, 2016
4.	08.05.2018	Shri Atul Kumar Labh, FCS, ACMA(ICAI), MBA, "Merlin Laurel Garden", Ruby-4E, 4 th Floor, 71, Narsingha Dutta Road, P.S. - Haridevypur, Sakherbarazar, Kolkata-700008	9830055689 aklabh@aklabh.com aklabhcs@gmail.com	19 years as Practising Company Secretary	Qualified as per Rule 4(g) of Companies (Mediation and Conciliation) Rules, 2016

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 Government of India
 Kolkata

5.	11.05.2018	Shri Nirmeshkant Prajapati, Advocate, Flat No. 6, A Wing, The Malad Yojna Cooperative Housing Society Limited, Opp. - New Era Cinema, S.V. Road, Malad West, Mumbai - 400064	nirmeshkantp@gmail.com	28 years as Advocate	Qualified as per Rule 4(f) of Companies (Mediation and Conciliation) Rules, 2016
6.	14.05.2018	Shri Rangaswami Vijayakrishnan, Advocate, E-2, Hallmark, 22, Halls Road, Kilpauk, Chennai - 600010	+91-9962402244 rvijayakrishnan@gmail.com	25 years as Advocate	Qualified as per Rule 4(f) of Companies (Mediation and Conciliation) Rules, 2016
7.	15.05.2018	Shri Tapas Kumar Das, Ex-ICIS, 104, Subhas Nagar Bye Lane, Kolkata - 700065	9830085971 tapasdas.india@gmail.com	Rendered service for 30 years	Qualified as per Rule 4(e) of Companies (Mediation and Conciliation) Rules, 2016

अध्यक्ष, डा. विक्रम
 टांडोल, Dy. Director (A)
 National Institute of Cooperative State
 Office, The Regional Government of India
 सर्विसे एंड मॅनेज / Government / Kolkata
 ब्रॉड स्ट्रीट, कोलकाता